

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 221
142(ND)13

IN THE MATTER OF:

S.K. Hindless

... **Applicant/Petitioner**

Versus

M/s. Royal Hunting Hotels Pvt. Ltd.

... **Respondent**

Under Section: 397/398

Order delivered on 22.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Sumesh Dhawan, Adv. Joby P., Adv.
Shahid Akhtar, Adv. Aby P., Adv. Shaurya
Shyam, Adv. Kholi K.

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

As prayed by the Ld. Counsel, the hearing is deferred to 14.08.2024 at 2.30 pm.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)